

Annexure-1

Name of the corporate debtor - Doshion Water Solutions Private Limited ; Date of commencement of liquidation: 20-09-2021; List of stakeholders as on:02-03-2022

List of secured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest							
1	Bank of Baroda	U99999MH1919PTC000615	08-10-2021	2,42,15,59,447	2,42,15,59,447	Secured Financial Creditor	Yes	Yes	(i)First Pari-passu hypothecation charge on the borrower's current assets namely stock of raw material, stock in progress, semi-finished goods and finished goods, stores and spares not relating to plant and machinery (Consumable stores & spares)	Nil	32.58	-	-	-	-	
2	Union Bank of India		20-10-2021	1,46,05,26,626	1,45,69,95,332	Secured Financial Creditor	Yes	Yes	Mortgage on first Pari-passu basis of- (a)Plot No. 24, 25 and 26 GIDC Vatva Industrial Estate, Phase II, Vatva, Ahmedabad. (b)Sub Plot No. 89 & 103 and 107-112, GIDC Estate, Kathwada.		23.14	-	-	35,31,294		
3	IDBI Bank Limited		20-10-2021	1,51,90,94,117	1,51,23,31,212	Secured Financial Creditor	Yes	Yes	(i) First Pari passu charge on the entire current assets of the company with consortium value. (ii) Mortgage on first Pari-passu basis of: (a)Plot No. 24, 25 and 26 GIDC Vatva Industrial Estate, Phase II, Vatva, Ahmedabad. (b)Secured with Plot No. 89 & 103, 107 to 112, GIDC Estate, Village-Kathwada, Dist. Ahmedabad. Movable Assets – Plant and machinery, furniture and office equipment etc.		24.02	-	-	67,62,905		
4	Standard Chartered Bank, UK		20-10-2021	75,56,73,040	75,56,73,040	Secured Financial Creditor	Yes	Yes	i)First Pari-passu charge on the borrowers fixed assets (movable and immovable being plant and machinery), both present and future. ii) Mortgage on first Pari-passu basis of: (a) Plot No. 24, 25 and 26 GIDC Vatva Industrial Estate, Phase II, Vatva, Ahmedabad. (b) Sub Plot No. 89,103 and 107-112, GIDC Estate, Kathwada along with super structure standing therein both present and future.		12	-	-	-		
5	Tata Capital Financial Services Limited	U67100MH2010PLC210201	20-10-2021	14,85,94,393	148594393	Secured Financial Creditor	Yes	Yes	Second Pari-passu charge on specific movable machineries at PCB Pharma, Vatva first charges office No. 4 & 5 of Sigma Corporate, b/h Rajpath club, Bodakdev, Ahmedabad.		2.36	-	-	-		
	Total			6,30,54,47,623	6,29,51,53,424										1,02,94,199	